



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

**Title:**RTI Act, 2005

**Reference No.:**ADM/ORD/82/Oct-05

**Date:**16/10/2006

Designating additional "Public Information Officer" under Right to Information Act, 2005

A reference is invited to office order No. ADM/ORD/48/Oct-05 dated October 24, 2005 designating "Central Public Information Officer" and "Appellate Authority" under Right to Information Act, 2005.

The following officials are hereby designated as "**Public Information Officer**" for the Authority and in terms of Section 19 (1) of the said Act, to discharge the functions assigned under the Act.

<b>Name of the Official</b>	<b>Department</b>
1. Mr Prabodh Chander, ED	- Non-Life, Hindi and Legal
2. Mr. K Subrahmanyam, ED	- Actuarial
3. Mr. P C James, ED	- Inspection and Health Insurance
4. Mr. M M Siddiqui , CSO	- Intermediaries
5. Mr. Kunnel Prem , CSO	- Life Insurance
6. Mrs. Vedakumari , ED	- ATI, Corporate Agency and any other residuary matters

This will be in addition to their normal duties.

/sd. /

**(C.S. Rao)**  
**Chairman**